

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2760
TO BE ANSWERED ON THE 05th AUGUST, 2025

PMFBY FOR FARMERS IN COAL MINING AFFECTED AREAS

2760. SHRI VAMSI KRISHNA GADDAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a): the details of specific provisions made under Pradhan Mantri Fasal Bima Yojana (PMFBY) for farmers in coal mining affected areas of Peddapalli Constituency, considering the environmental challenges affecting crop yields;

(b): the agricultural credit disbursement data for Peddapalli district during last three years under the modified Interest Subvention Scheme providing 1.5% interest subvention to lending institutions, year-wise;

(c): the details of any assessment conducted regarding soil contamination impact on agricultural productivity in villages surrounding coal mining operations, particularly in Kamanpur and Sultanabad mandals;

(d): the specialized compensation mechanism established for farmers facing crop losses due to coal dust deposition and air pollution from thermal power plants in the region; and

(e) the status of soil health management programs specifically designed for agricultural lands in industrial corridors of Peddapalli Constituency?

ANSWER

MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) : The Pradhan Mantri Fasal Bima Yojana (PMFBY) introduced in the country from kharif 2016 season is demand driven and voluntary for States as well as farmers. All the major work like notification of crops and area, selection of insurance model, selection of Insurance Companies through transparent bidding process, enrollment of farmers, assessment of crop yield/crop loss for calculation of admissible claims are being performed by the concerned State Government or Joint Committee of State Government officials and concerned insurance company is taken by the State Government concerned keeping in view the local/ground conditions in the State. The roles and responsibilities of each stakeholder are defined in the Operational Guidelines of the scheme for the proper execution of the scheme.

State Government of Telangana implemented the scheme from 2016-17 to 2019-20 in the State including Peddapalli constituency and has not implemented thereafter.

(b) : The government is implementing a 100% Central Sector Scheme known as the Modified Interest Subvention Scheme (MISS) across various States and UTs including Peddapalli district. This scheme aims to provide concessional interest rates on short-term agricultural loans obtained by farmers through Kisan Credit Cards (KCC) for their working capital requirements. The details of disbursement of funds under MISS through RBI & NABARD (all India) for the last three years is given as under:

(Rs. in crore)

Year	Disbursement of Funds by GOI towards interest subvention under MISS
2022-23	17,997.88
2023-24	14,251.93
2024-25	17,811.72

(c) : Ministry of Coal has informed that no studies were conducted by Singareni Collieries Company Ltd. (SCCL) regarding soil contamination impact due to coal mining operations on agricultural productivity in villages of Kamanpur and Sultanabad mandals.

(d) : There is no specialized compensation mechanism established in SCCL for farmers facing crop losses due to coal dust. However, Pradhan Mantri Fasal Bima Yojana (PMFBY) provides for comprehensive risk insurance against crop damage due to non-preventable natural risks from pre-sowing to post-harvest stages of the crops for the crops/areas notified by the concerned State Government.

(e) : The Soil Health Cards (SHCs) was introduced in the year 2014-15 with objective to assist States in promoting Integrated Nutrient Management (INM) through judicious use of chemical fertilizers including secondary and micro nutrients, in conjunction with organic manures & bio-fertilizers for improving soil health and its productivity. Under the scheme, 25.13 crore Soil Health Cards have been issued to farmers at national level including farmers of Peddapalli district.
